

(2023) 09 DEL CK 0255

Delhi High Court

Case No: CO.APPL. No. 692 Of 2023 In CRL.O. (CO.) No. 9 Of 2004, CO.PET. No. 323 Of 2000, CO.APPL. No. 674 Of 2023, OLR No. 280 Of 2019

Ganga Sagar & Co. P. Ltd.

APPELLANT

Vs

Ujval Singh Suri & Anr

RESPONDENT

Date of Decision: Sept. 26, 2023

Acts Referred:

- Companies Act, 1956 - Section 454, 481, 555

Hon'ble Judges: Prathiba M. Singh, J

Bench: Single Bench

Advocate: Ruchi Sindhvani, Megha Bharara

Final Decision: Disposed Of

Judgement